

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 568 of 1997

Date of order : 5.7.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

TARUN KR. BAI RAGI

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. S. Ghosh, counsel

For the respondents : None

O R D E R

The matter is called for orders. Id. counsel for the applicant submits before us that the applicant does not want to proceed with the matter and therefore, the case be disposed of. None is present on behalf of the respondents.

2. In view of the submission made by the id. counsel for the applicant, the matter is disposed of as 'not pressed'. No order as to costs.

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MEMBER(A)

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MEMBER(J)